

के विरुद्ध, जलाशय के निर्माण कार्य में घपला करने, निर्धारित मानकों के अनुसार कार्य को निष्पादित न कराने और उस की योजना और डिजाइन में अनधिकृत रूप से रद्दीबदल करने के बारे में शिकायतें मिली हैं;

(ख) यदि हां, तो क्या सरकार ने उन शिकायतों की जांच-पड़ताल की है; और

(ग) यदि हां, तो तत्संबंधी पूरा ब्यौरा क्या है और उस के लिए जिम्मेदार व्यक्तियों के खिलाफ क्या कार्यवाही कब तक किए जाने का विचार है ?

अन्य मंत्रालय में राज्य मंत्री (श्रीमती राम बुतारो सिन्हा): (क) से (ग) . केन्द्रीय कोयला खान बचाव केन्द्र समिति, धनबाद के अध्यक्ष और अन्य अधिकारियों के विरुद्ध कतिपय आरोपों संबंधी सूची प्राप्त हो गई है। इस में रामगढ़ में पानी की टंकी के निर्माण में अभिकथित अनियमितताओं से संबंधित आरोप भी हैं। आवश्यक समझी गई जांचों के पूर्ण होने के पश्चात सम्बद्ध नियमों के उपबन्धों के अनुसार आवश्यक कार्यवाही की जाएगी।

Air crash of I.A.F. Plane

5362. DR. PRATAP WAGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that an Air Force plane crashed on 4 September, 1981 in village Bandipur, District Ghaziabad, Uttar Pradesh;

(b) if so, whether this crash involved loss of life and property also;

(c) whether any harijan family suffered loss of life and property in this crash;

(d) if so, details thereof;

(e) whether adequate compensation has been paid to the bereaved family; and

(f) if not, the reasons therefor and the time by which this compensation will be paid?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir. Two children were killed on 4 September 1981 as a result of the aircraft accident. Another child died on 9th September, 1981 in the Ghaziabad Civil Hospital as a result of injuries sustained due to the aircraft accident. Some houses and other properties were also damaged.

(c) Yes, Sir.

(d) The details are given in the statement, which is placed as statement to this reply.

(e) and (f). An immediate payment of Rs. 300/- was made on the day of the air crash from the IAF Non-Public Funds to Shri Gandhila, the father of Sunil aged 14 years and Sunita, aged 17 years, who lost their lives. Subsequently, on 14th September, 1981, an ex-gratia payment of Rs. 10,000/- was made to Shri Gandhila.

An ex-gratia payment of Rs. 5,000/- was paid to Shri Mohar Singh, the father of Shri Ved Pradesh, aged about 2 years, who died on 9th September, 1981 as a result of injuries sustained due to the aircraft accident.

The balance of compensation for loss of life as well as compensation for loss of property will be paid on finalisation of the Court of Inquiry. All efforts are being made to expedite the payment of final compensation,

Statement

(a) LOSS OF LIFE

1. Sunil, a boy aged 14 years, son of Shri Gandhila.
2. Sunita, a girl aged 17 years, daughter of Shri Gandhila.
3. Ved Prakash, a boy aged about 2 years, son of Shri Mohar Singh.

(b) INJURIES

Shri Nanak Chand suffered minor injury on his hand.

O/S) L(c OF PROPERTY

| | <i>Details</i> |
|-------------------------------|---|
| 1. Shri Gandhila | Buffalo killed Galf killed Hand Pump damaged Cash lost Utensils destroyed 4 Charpoys broken House demolished Clothes damaged/destroyed. |
| 2. Shri Mohar Singh | 1 Plant cutting machine broken 1 Charpoy (fine) broken 1 Hand Pump broken Clothes & bedding etc. Jewellery lost House demolished |
| 3. Shri Bhagwati | 1 Plant cutting machine broken Cash lost Three Charpoys broken Loss of 4 mounds of food grain Clothes & bedding House demolished Jewellery lost Utensils destroyed |
| 4. Rampal Singh | Wall of house damaged |
| 5. Masio | Wall of house cracked |
| 6. Manphul | One thatched roof damaged Three walls 36" long, 24" long and 24" long broken 60 ft. thatched roof damaged. |

New Chapter in Annual Reports of Ministries Regarding Tribal Sub-Plan and Special Component Plan

5363. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state whether his Ministry propose to introduce a new chapter in the annual reports of Ministries regarding tribal sub-plan and special component plan from the years 1981-82 and 1982-83 onwards?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): The Concerned ministries/departments have been advised to incorporate material on Tribal sub-Plan and Special Component Plan for Scheduled Castes in their annual reports.